

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT – IV

**ITEM No. 4
IB- 282/ND/2021**

IN THE MATTER OF:

D R International Pvt. Ltd.

... Applicant/Petitioner

Vs

UM Autocomp Pvt. Ltd.

... Respondent

Order under Section 9 of IBC.

Order delivered on 07.06.2021

Coram:

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)**

**MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant :

ORDER

None for the applicant. In the interest of justice, adjourned to 08.06.2021.

**Sd/-
SUMITA PURKAYASTHA
MEMBER (T)**

**Sd/-
DR. DEEPTI MUKESH
MEMBER (J)**